

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS
NOTARIES IN RESPECT OF THE STATE OF LAKSHADWEEP
TO BE HELD FROM 20.10.2018 AT BANGALORE**

Date : 20th Oct 2018 (Saturday)
(Sr. No. 1-3)
Time : 2:00 P.M

VENUE

**Branch Secretariat,
Department of Legal Affairs,
D Wing, 4th Floor Kendriya Sadan,
Koramangala, Bangalore-560034**

BY SPEED POST

Sr.No. 1

F.No. N-11013/6462/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 26th Sep, 2018

To

Sh./Ms. Saleem P.K., **Advocate**
Sh. Kidave Haji
Puthiyakomalam, Rahmath Manzil, Lakshadweep
Distt., Lakshadweep - 682 555.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2

F.No. N-11013/6463/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 26th Sep, 2018

To

Sh./Ms. Koya Arafa Mirage, **Advocate**
Sh. P.Pookunhikoya
PPK Complex Amini Island, Lakshadwee Distt.
Lakshadweep-682552

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 3

F.No. N-11013/6464/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Noorul Hidayah.C.N, **Advocate**
Sh. Hakeem.P.I
Cheriannallal House, Kalpeni Island,
LAKSHADWEEP DISTRICT Lakshadweep-682557

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY